

(b) how many application of Indian Sector units for same/similar formulations rejected during this period, the details and reasons for rejection; and

(c) what is the position of Patented products of pesticide/insecticide formulations marketed by multinationals in our country and details about the time since when they are marketed and annual profit earned by various multinational, for the last three years, year-wise?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA): (a) to (c). The time and effort involved in collecting the requisite information will not be commensurate with the results likely to be achieved.

Working of certain Employees in Photo Division

8306. SHRI PIUS TIRKEY: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the present number of Bromide Printers, Finishers and Dry Mounting Assistants in the Photo Division of the Ministry;

(b) since when they are working on the same post;

(c) whether there is any proposal under the consideration of Government to give them further promotions; and

(d) if not, the reasons therefor?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI): (a) and (b). A statement is attached.

(c) Yes, Sir. The Recruitment Rules for the higher post of Promotion Assistant are proposed to be revised to provide for promotion of Dry Mounting Assistants, Finishers and Bromide Printers.

(d) Does not arise.

Statement

S. No.	Designation of Post	No. of incumbents in position	Year since when the incumbents are working in the same capacity.
1.	Dry Mounting Assistant.	3	(i) One incumbent since 1976. (ii) Two incumbents since 1978.
2.	Finisher	12	(i) One incumbent since 1958. (ii) Three incumbents since 1961 (iii) One incumbent since 1962. (iv) Three incumbents since 1970. (v) Two incumbents since 1971 (vi) One incumbent since 1974. (vii) One incumbent since 1976.
3.	Bromide Printer	25	(i) Two incumbents since 1956. (ii) Three incumbents since 1957. (iii) One incumbent since 1958.

S. No.	Designation of Post	No. of incumbents in position	Year since when the incumbents are working in the same capacity.
			(iv) Three incumbents since 1961
			(v) Two incumbents since 1962.
			(vi) One incumbent since 1963.
			(vii) One incumbent since 1964.
			(viii) One incumbent since 1965.
			(ix) One incumbent since 1967.
			(x) One incumbent since 1970.
			(xi) One incumbent since 1973.
			(xii) Four incumbents since 1974.
			(xiii) One incumbent since 1975.
			(xiv) Two incumbents since 1978.
			(xv) One incumbent since 1979.

Purchase of Assam Oil Company

8307. SHRI PURNA NARAYAN SINHA: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is a fact that Government was negotiating for the outright purchase of the Assam Oil Company;

(b) if so, what is the outcome of the negotiation;

(c) if acquisition has been finalised what is the value of the assets Government will gain and what is the market value thereof in India;

(d) if not, what are the constraints against early acquisition of the interests of the Company; and

(e) for how long oil wells of Digboi oil fields may continue to give crude oil?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA): (a) Yes, Sir. These negotiations relate only to the assets and liabilities of this company in India.

(b) Details cannot be divulged in public interest.

(c) Does not arise.

(d) Cannot be divulged in public interest.

(e) According to present indications, the estimated economic period of recovery is in the range of 10 to 15 years.

बर्गीकरण संबंधी विशेषज्ञ समिति का प्रतिवेदन

8308. श्री राम सागर: क्या उप प्रधान मंत्री तथा रक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार द्वारा नियुक्त बर्गीकरण संबंधी विशेषज्ञ समिति ने इस बीच अपना प्रतिवेदन प्रस्तुत कर दिया है ; और यदि हां, तो सरकार इसे कब तक लागू करेगी ;

(ख) इसको कब तक क्रियान्वित किया जायेगा ;

(ग) क्या सरकार का विचार औद्योगिक और गैर-औद्योगिक श्रमिकों की स्थितियों और सेवा शर्तों में विभक्तता को पूरा करने का है और यदि हां, तो कब तक और यदि नहीं, तो इसके क्या कारण हैं ; और

(घ) क्या सरकार को इस संबंध में कोई अनुमान प्राप्त हुआ है और यदि हां, तो सरकार ने इस पर क्या कार्यवाही की है ?